

De-Blocking of Titles for Publications where no Publication has begun

2107. SHRI G. Y. KRISHNAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that Government have decided to 'de-block' those titles for publications where no publication has begun even though the declaration had been filed with the Registrar of Newspapers in India ; and

(b) if so, the details in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIMENTARY AFFAIRS (SHRI MALLIKARJUN) :

(a) and (b) The following categories of Titles are under consideration of the Government for de-blocking in consultation with State Government and District Magistrates :

- i) Titles which had been cleared but in respect of which, no declaration had been filed with the concerned District Magistrate.
- ii) Title for which declarations had been filed, but no publication had begun.
- iii) As regards publications which have ceased, action will be taken after obtaining information from the State Governments and giving due opportunity to the publishers.

2. In this regard the Press Commission's recommendation that "a specific provision may be incorporated in the Press and Registration of Books Act providing that whenever a declaration in respect of a newspaper ceases to have effect under any provision of the Act, or becomes void under any provision of the Act, the right to publish under a particular title automatically comes to an end and the titles of such a newspaper becomes free" is also under Government's consideration.

Development of Reserves of Coal in Talchar and IB Valley Coalfields

2108. SHRI K. PRADHANI : Will the Minister of ENERGY be pleased to state :

(a) whether the development of reserves of coal in Talcher and Ib Valley Coalfields in Orissa, estimated to be of the order of 35,000 millions tonnes has not been given due attention by the Coal India Limited and its subsidiaries, viz. CCL and WCL ;

(b) whether the present set-up where by the administrative control of Central Coalfields Limited. Ranchi over the Talcher Coalfield and that of Ib Valley under the Western Coalfields, Nagpur has not proved conducive to the proper development of Orissa coalfields ;

(c) whether for effective development of coal in Orissa, Government will consider the expediency of these two coalfields being brought under the administrative control of a separate Company of Coal India Limited with headquarters at Bhubaneswar or Talcher or Brajaraj-nagar ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH) : (a) The estimated reserve in Talcher and Ib river Coalfields are of the order of 12,529 million tonnes only. Consistent with the demand projections for requirement of coal by various sectors, CIL had undertaken detailed exploration in Orissa for planning coal projects. Based on these reports following projects in Orissa are planned for additional coal production :—

In Talcher Coalfield—Jaganath Expansion, South Balanda Expansion, Bharatpur Opencast and Nandira projects.

In Ib Valley Colfield—Belpahar Opencast and Lajkura Opencast projects.